

Name of the Corporate Debtor: VS Lignite Power Private Limited; Date of Commencement of CIRP: 25-10-2019; List of Creditors as on: 19-12-2020

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	9	9499181868	8	8801010435	43.90	0	698171432	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	20	10571382235	9	1133511776	5.65	0	9437870459	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	50	9459150	48	8301796	0.04	0	1157354	0	Annexure 6
7	Operational creditors (Government Dues)	3	776597448	3	367416635	1.83	409180813	9437870459	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	100	12069069874	85	659271691	3.29	0	11409798182	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	10	9437534581	10	9078616261	45.28	0	358918320	0	Annexure 9
Total		192	42363225156	163	20048128594	100.00	409180813	22315096560	0	